

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 214/2020 in CA (CAA) No. 197/230/HDB/2019
NAME OF THE COMPANY	Arkay Energy (Rameswarm) Ltd
NAME OF THE PETITIONER(S)	Arkay Energy (Rameswarm) Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Hanuman K.V. Ramani	Adv	9963101017	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

At the request of the learned counsel for the petitioner post the matter on 19.04.2021.

MEMBER (TECHNICAL)

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MEMBER (JUDICIAL)